

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 98 OF 2018 &
IA NO. 178 OF 2018

Dated: 13th February, 2019

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Paschimanchal Vidyut Vitran Nigam Ltd & Anr.
Versus

.... Appellant(s)

M/s Parmarath Iron Pvt. Ltd. & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Pradeep Mishra
Mr. Manoj Kumar Sharma

Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Ms. Poorva Saigal
Mr. Shubham Arya for R-1

Mr. C.K. Rai
Mr. Sachin Dubey for R-2

ORDER

Post this matter after ten days at the request of the learned counsel appearing for the Respondent Nos.1 and 2 to enable them to take necessary instructions in the matter regarding the application filed by the 1st Respondent for recalling the order dated 18.01.2008 whether that order has been recalled or not.

Post the matter for hearing on **25.02.2019.**

(Ravindra Kumar Verma)
Technical Member
mk/bn

(Justice N.K. Patil)
Judicial Member